THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PAR-LIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA): (a) Yes, Sir.

(b) It is proposed to set up a grassroot refinery with an initial capacity of 3 MTPA at Numaligarh in Golaghat Distt. of Assam at an estimated cost of Rs. 1259.20 crores including foreign exchange component of Rs. 189.13 crores.

(c) The preliminary activities for implementation of the project have already been started by M/s IBP Co. Limited.

Setting up of solar power plant at Gaya In Bihar

2074. SHRI ISHWAR CHAUDHARY: Will the Minister of ENERGY be pleased to state:

(a) whether the Union Government have received representations regarding setting up of a power plant based on solar energy in Gaya/Bodhgaya (Bihar);

- (b) if so, the details thereof; and
- (c) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI BABANRAO DHAKANE): (a) and (b). Yes, Sir. It has been represented to the Union Government that a solar thermal power station may be set up at Gaya. The proposal involves the installation of a 2 x 30 MW capacity at a cost of over Rs. 200 crores.

(c) The proposal can be considered for implementation after the meteorological data required has been collected, the technology has been proved in Indian conditions, and all necessary in-puts have been tied up. [Translation]

Survey of Parbatl another projects in Himachal Pradesh

2075. SHRI MAHESHWAR SINGH: Will the Minister of ENERGY be pleased to state:

(a) the progress made so far in the survey-work of Parbhati Project of Himachal Pradesh and the time by which it is likely to completed;

(b) the amount allocated by the Union Government in this regard for 1990-91;

(c) the names of the other projects in Himachal Pradesh for which survey work is being conducted alongwith the amount allocated for each of them for the year 1990-91; and

(d) whether any representations have been received in this regard, and if so, the details thereof and action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI BABANRAO DHAKANE): (a) The survey work of Parvati Project is being done by the Government of Himachal Pradesh through HPSEB. As per information received from HPSEB the detailed investigation of Stage I (750 MW) is being taken up and the Detailed Project Report is likely to be completed by 1993-94. The investigation work of State II (800 MW) is in an advanced stage and likely to be completed in 1990-91. The Detailed Project Report for Stage III (400 MW) has been completed.

(b) The investigation of Parvati Project is being done by the State Government with Central assistance. The assistance for the year 1990-91 is being finalised, in consultation with the State authorities.

(c) The Hydroelectric projects under

investigation in Himachal Pradesh as indicated by the HPSEB are given in the statement below. A lump sum outlay of Rs. 50 lakhs for survey and investigation of hydroelectric projects has been provided in the State Plan for 1990-91.

(d) A request has been received from

the Hon'ble Member of Parliament Shri Maheshwar Singh requesting a Central assistance of Rs. 80 lakhs for the investigation of Parvati Hydroelectric Project during 1990-91. The Central Assistance for survey and investigation of hydro-electric projects for the year 1990-91 is being finalised.

STATEMENT

| S.No. | Name of the Scheme | Capacity (MW) |
|-------|--------------------|---------------|
| 1 | 2 | 3 |
| 1. | Baspa Stage-I | 150 |
| 2. | Parvati StI | 750 |
| 3. | Parvati State-II | 800 |
| 4. | Malana HEP | 60 |
| 5. | Gyspa HEP | 240 |
| 6. | Duhangan | 24 |
| 7. | Karcham Wangtoo | 600 |
| 8. | Allian HEP | 100 |
| 9. | Hibra | 240 |
| 10. | Sawra Kuddu | 86 |

Hydro-electric Schemes under Investigation in Himachal Pradesh

Commercial Hellcopter Service in Himachal Pradesh

2076. SHRI MAHESHWAR SINGH: Will the Minister of ENERGY be pleased to state:

(a) whether there are many beautiful places in the tribal areas of Himachal Pardesh;

(b) if so, whether tourism would get a boost by linking those places through commercial helicopter service; and

(c) if so, the steps taken by the Government in this regard so far?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI